

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 315**  
IA-4032/2021, IA-2561/2021  
**IN**  
**(IB)-450(PB)/2018**

**IN THE MATTER OF:**

M/s. Nupur Finvest Pvt. Ltd. .... Petitioner/Applicant

Vs.

M/s. IVR Prime IT . SEZ Pvt. Ltd. .... Respondent

**Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.**

**Order delivered on 16.07.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent : Mr. Iswar Mohapatra, Adv. For R-5 in IA-4032/2021,  
Mr. Abhirup Dasgupta, Mr. Ishaan Duggal, Ms.  
Ruchi Goyal, Advs. For R-1 in IA-4032/2021, Mr.  
Mudit Sharma, Adv. For R-1 & 7 in IA-4032/2021,  
IA-2561/2021, Mr. Sumeet, Mr. Kartikey Anand, Mr.  
Tejas Bashin, Mr. Ankit, Advs.,

**ORDER**

On the request made by Ld. Counsel appearing for the parties, matter adjourned.

List the matter **on 09.08.2024.**

-Sd-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Ajay

-Sd-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**